## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4141 ANSWERED ON:20.12.2011 BULLET PROOF JACKETS Adsul Shri Anandrao Vithoba

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether alleged irregularities in the purchase of bullet proof jackets for Central Para-military Forces have been reported in the year 2010;

(b) if so, the details thereof;

(c) whether the Government has conducted any inquiry in this regard;

(d) if so, the outcome thereof alongwith the action taken against the guilty officers; and

(e) the effective measures taken by the Government to purchase high quality bullet proof jackets as per international standards?

## Answer

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b): The alleged irregularities surfaced during the process of procurement of 59,000 Nos Bullet Proof Jackets for Central Para Military Forces (CPMFs).

(c): Yes, Madam. The following two cases were registered in this regard:

i) Case RC-8(A)/2010 CBI ACU-V New Delhi by CBI on 24.04.2010.

ii) FIR No. 11/2010 by Anti Corruption Bureau, GNCT of Delhi on 1.03.2010

The case FIR No. 11/2010 registered by ACB, GNCT of Delhi is now transferred and merged with case RC-8(A)/2010 CBI ACU-V New Delhi.

(d): The case registered by CBI is under investigation.

(e): BPR&D in consultation with Central Para Military Forces, Defence Research and Development Organisation (DRDO); Defence Institute of Physiology & Allied Science, IIT Delhi, AIIMS, TBRL(Terminal Ballistic Research Laboratory) had recommended necessary changes in the existing specification of BP Jackets and MHA had accepted the recommendations and the revised specifications were notified on 05.05.2009. Based on these specifications the current tender for 59000 Bullet Proof Jackets had been floated in July 2009. These specifications correspond to the Level III of the National Institute of Justice (NIJ) USA standards.

A detailed trial directive was also developed and selected senior officers were deputed for the trials to ensure the fairness and probity of trial evaluation. Deliveries have been completed by 30.06.2011.

The Ministry had also notified an improved technical specification for the BP Jacket with Full Body Protection (360Ű) which corresponds to the Level III A of the NIJ standard dated 18th January 2010.

The Bureau of Police Research & Development is in the process of finalising the QRs for threat level IV Jackets as per international standards.